

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/166/2016
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others
SECTION : 397/398

| Sl.No. | NAME (IN CAPITAL) | REPRESENTED BY | SIGNATURE |
|--------|------------------------------------|------------------------------------|----------------|
| 1. | T. Shrinivasan | Representing Counsel for 2 to 6 | T. Shrinivasan |
| 2. | R. VIDHYASHANKAR R. ASHOK KUMAR | Counsel for Respondents | [Signature] |

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed supplementary rejoinder; the copy of the same is given to the other side. Counsel for the Respondent is directed to file reply before next date of hearing. Put up on 21.02.2018 at 10.30 A.M.

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk